

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1017
ANSWERED ON:24.11.2000
IMPORT OF MAIZE
H.G. RAMULU

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantity of maize imported during the current year till date;
- (b) whether the maize farmers have been affected due to large scale import;
- (c) if so, whether the Government are considering to impose ban on import of maize into the country to protect the farmers; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH)

(a) : The quantity of maize imported during the current year (April to June 2000) has been 28656 tons.

(b), (c) & (d): Import of seeds of maize (corn) is restricted whereas maize of other categories is canalized for imports through Food Corporation of India (FCI) and PEC Limited. Imports of maize is permitted to manufacturers of poultry or animal feed without licence subject to Actual Users Condition and registration of Import Contract/Letter of Credit with NAFED who shall also monitor actual imports. With a view to providing adequate protection to the domestic producers the Government has increased the applied rate of Customs duty on import of maize from 0% to 50%. In view of this and in view of our international commitments Government is not considering any proposal to ban the import of maize.